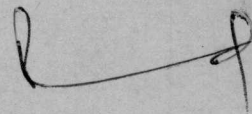


03.4.01 Hon. Mr. Justice R.R.K. Praveen, VC  
Hon. Mr. S. Biswas, A.M.

Applicant is represented by two  
Counsel, Sri A. Tripathi has sent his  
illness slip. There is nothing to indicate  
that <sup>why</sup> Sri T. M. Sinha could not ~~be~~ appear.  
The case has been called in revised  
list. None has appeared for applicant.  
It may also be mentioned that on the last  
date i.e. 16.11.2000 time was granted  
to take steps for substitution as applicant  
Lallan Tewari has already died.

Thus the OA is dismissed in  
default <sup>and also</sup> ~~as well~~ as abated. No order  
as to costs.

SK  
A.M.

  
VC

W,